CALCUTTA BENCH

No. 578 of 96

Present: Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman Hon'ble Mr. 5.P. Singh, Administrative Member

NIKHIL PRIYA D'AS & ORS.

VS

UNION OF INDIA & ORS.

For the applicants: Mr.M.K.Bandyopadhyay, counsel For the respondents: Mr.S.N.Das, counsel

Heard on : 4.2.99

Order on : 4.2.99

ORDER

S.N.Mallick, VC

When this matter is taken up for hearing Mr.M.K.Ban-dyepadhyay, ld. counsel appearing for the petitioner prays for withdrawal of this case by filing an application conceding that this Tribunal has no jurisdiction to entertain this DA. The contention of the ld. counsel appearing for the respondents is also that this Tribunal has no jurisdiction to entertain this application. Under such circumstances the petitioner is allowed to withdraw this application. The application therefore stands disposed of No order as to costs.

Tween

MEMBER (A)

in

VICE_CHAIRMAN